

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:1264

ANSWERED ON:29.11.2011

SPORTS COMPETITIONS UNDER PYKKA SCHEME

Jindal Shri Naveen;Swamygowda Shri N Cheluvaraya Swamy

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of funds released to the State Governments under the Panchayat Yuva Krida Aur Khel Abhiyan(PYKKA) Scheme and the status of utilization of the funds during each of the last three years and the current year, State-wise;
- (b) the names of the States yet to implement the PYKKA Scheme;
- (c) whether some of the States have not agreed to hold sports competitions under the said scheme at district and block levels in spite of getting financial assistance to conduct such tournament and develop sports infrastructure during the said period;
- (d) if so, the details thereof and the reasons therefor, State- wise;
- (e) whether the PYKKA directorate has been experiencing a lot of problems in managing 48000 centres spread across the country due to shortage of trained personnel; and
- (f) if so, the details thereof along with the reasons therefor and the steps taken thereon?

Answer

THE MINISTER OF STATE (INDEPENDENTCHARGE)FOR YOUTH AFFAIRS & SPORTS(SHRI AJAY MAKEN)

- (a) Under the Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA) Scheme, Rs. 682.95 crore has been released to States/UTs for the last three years(2008-09 to 2010-11) and the current financial year upto 31st October,2011, for development of playfields in 50,925 village and block panchayats, and for conducting annual sports competitions. The state-wise and year-wise details of funds release and the status of utilisation of funds/submission of utilisation certificates are given in Annexure-I, II, III & IV.
- (b) UT of Dadra and Nagar Haveli.
- (c) No, Madam.
- (d) Does not arise.
- (e) No, madam.
- (f) Does not arise.